

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3256

ANSWERED ON:01.08.2014

CUSTOMS OFFICIALS IN IGI AIRPORT

Gandhi Shri Dilip Kumar Mansukhlal;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Sule Smt. Supriya Sadanand;Sundaram Shri P.R.

**Will the Minister of FINANCE be pleased to state:**

- (a) the sanctioned and actual strength of each grade of customs officials at T3 Terminal, Indira Gandhi International (IGI) Airport during each of the last three years and the current year;
- (b) the details of offences registered and the details of action taken thereon category-wise, during the same period;
- (c) whether the frequency of such cases has any correlation with the insufficient increase or decrease in the manpower strength and if so, the details thereof, offence/category-wise; and
- (d) the reaction of the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a)to (d): A statement is laid on the Table of the House.

STATEMENT TO THE LOK SABHA UNSTARRED QUESTION NO. 3256 FOR 01.08.2014 REGARDING CUSTOMS OFFICIALS IN INDIRA GANDHI INTERNATIONAL (IGI) AIRPORT

(a) The sanctioned strength and actual strength in various grades of Customs Officials in Indira Gandhi International (IGI) Airport during the last three years and the current year is as follows:-

S. No.	Grade	Sanctioned	Actual Strength		
	Strength	2011-12	2012-13	2013-14	2014-15
	2011-12	2011-12	2012-13	2013-14	2014-15
	till date				
1	Additional / Joint Commissioner	1	1	1	1
2	Deputy/Assistant Commissioner	8	6	6	5
3	Superintendent	70	118	89	98
4	Inspector	180	88	91	100
5	Administrative Officer	2	2	2	2
6	Deputy Office Superintendent	5	1	1	1
7	Hindi Translator	1	1	1	1
8	Stenographer	1	1	1	1
9	Assistant Sub-Inspector	5	3	3	2
10	Senior Tax Assistant / Tax Assistant / Lower Division Clerk	16	6	6	5
11	Driver	8	8	8	8
12	Havaldar / Head Havaldar	27	25	25	27

(b) The details of the offences registered during the last three years and the current year is as follows:-

Year	Gold smuggling	Drugs	Currency	Others	Total Cases
2011-12	1	3	5	60	69
2012-13	9	8	9	100	126
2013-14	393	7	36	61	497
2014-15 (upto June, 2014)	166	0	7	9	182

Details of Action Taken:

In the aforesaid cases, 177 persons [2011-12 - 01 person; 2012-13 - 02 persons; 2013-14 - 111 persons and 2014-15 (up to June, 2014) - 63 persons] were arrested in the matter of gold smuggling, 18 persons were arrested in drug matters and 13 persons were arrested in the matters of currency. The goods were seized in all matters and investigations carried out. Complaints in all drug matters were filed in court. In gold cases, Show Cause Notices (SCNs) have been issued in 601 cases and SCNs in 45 currency cases have also been issued.

(c) & (d): There appears to be little co-relation between the frequency of such cases with the insufficient increase or decrease in manpower. The cases of smuggled gold and currency have shown an increasing trend, due to imposition of duty on gold which has led to a differential between international and Indian prices.